

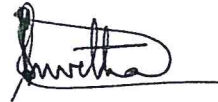
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/156 /CAA/2017
NAME OF THE TRANSFEROR : PRIME PROPERTY HOLDINGS LTD
NAME OF THE TRANSFERRE : TVS ELECTRONICS LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	TK BHASKAR VIKRAM P JAIN SHWETHA VASUDEVAN	Counsel for the Applicants	

ORDER

Counsel for the petitioner present. Heard the matter. Order is reserved.


(K.ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)